

HIGH COURT OF CHHATTISGARH : BILASPUR

NOTIFICATION

No. 4891 /A.R.(J.)/09

Bilaspur dated 12th May, 2009.

The High Court of Chhattisgarh will remain closed for Summer Vacation from Monday 18th May, 2009 to Friday 12th June 2009 and will re-open on Monday i.e. on 15th June 2009.

No application, appeal or writ petition except the following will be received or filed:-

- (i) All criminal matters.
 - (ii) Appeals and Writ Petitions accompanied by application for urgent hearing and application for hearing during vacation.
 - (iii) Applications in most urgent pending matters accompanied by an application for urgent hearing and application for hearing during vacation.
- 1) Hon'ble Vacation Judge may sit in his discretion on any other day or may continue its sittings.
 - (2) During Summer Vacation, the Registry of the Court will remain open daily from 10.00 a.m. to 5.00 p.m. except on closed Saturdays, Sundays and Holidays.
 - (3) If there are some urgent matters which are required to be heard by a Division Bench during Summer Vacation then the Division Bench of Hon'ble Judges available in the Headquarters may be constituted with the prior approval of Hon'ble the Chief Justice to hear most urgent Division Bench matters.

Hon'ble Judges have been nominated as Vacation Judge to hold sitting on the respective dates as mentioned below:-

Sl. No.	Name of Hon'ble Vacation Judge / Period	Date of Sitting/Time
01.	Hon'ble Mr. Justice Sunil Kumar Sinha. (For the period from 18 th May 2009 to 22 nd May, 2009)	20/05/2009 (from 10:15 am)
02.	Hon'ble Mr. Justice Priinker Diwaker. (For the period from 25 th May 2009 to 29 th May, 2009)	27/05/2009 (from 10:15 am)
03.	Hon'ble Mr. Justice Nawal Kishore Agarwal. (For the period from 1 st June 2009 to 5 th June, 2009)	03/06/2009 (from 10:15 am)
04.	Hon'ble Mr. Justice T.P. Sharma. (For the period from 8 th June 2009 to 12 th June, 2009)	10/06/2009 (from 10:15 am)

By order of Hon'ble The Chief Justice

Diganta
12-05-09.